

ORISSA HIGH COURT
FILING REPORT AS ON :21/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005731/2020	MANMATHA NAYAK VS STATE OF ODISHA	MAHES DAS VS	BALLIGUDA /133 /2020 () //
2	BLAPL/0005732/2020	LACHHU @ LAXMAN SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /100 /2020 () //
3	BLAPL/0005733/2020	MAKARA SINGH VS STATE OF ODISHA	DHARMENDRA SETHY VS	NILGIRI /250 /2020 () //
4	BLAPL/0005734/2020	SIDHU MARNDI VS STATE OF ODISHA	BISWARANJAN DALAI VS	JALESWAR /263 /2019 () //
5	BLAPL/0005735/2020	HUTASAN YADAV VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	BOLANGIR TOWN /242 /2019 () //
6	BLAPL/0005736/2020	KABI PALAI VS STATE OF ODISHA	BIDYADHAR MANASINGH VS	CHANDANPUR /25 /2018 () //
7	BLAPL/0005737/2020	RAHIMA BIBI @ RAIMA DIDI VS STATE OF ODISHA	SATYABRATA PANDA VS	GUNUPUR /136 /2020 () //
8	BLAPL/0005738/2020	ANIL @ ABHISEK MALLIK VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	DHENKANAL SADAR /264 /2016 () //
9	BLAPL/0005739/2020	CHAKRADHAR SETHI VS STATE OF ODISHA	NALINI KANTA MOHANTY VS	NAIKANI-DIHI /74 /2020 () //
10	BLAPL/0005740/2020	KAILASH JENA VS STATE OF ODISHA	SATYA NARAYAN MISHRA-4 VS	MARINE KASIA /39 /2020 () //
11	BLAPL/0005741/2020	BABULI PATTNAIK VS STATE OF ODISHA	ANIRUDHA DAS VS	NABARANGAPUR TOWN /144 /2020 () //

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12	BLAPL/0005742/2020	RAJENDRA KUMAR DAS @ BAPI VS STATE OF ODISHA	ARIJEET MISHRA VS	MAHILA P.S.(BBSR) /7 /2020 () //
13	BLAPL/0005743/2020	AKASH SINGH @ CHOTU VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	MACHHKUND /55 /2020 () //
14	BLAPL/0005744/2020	PRATAP NAIK @ NAYAK VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	PHIRINGIA /58 /2020 () //
15	BLAPL/0005745/2020	KRUSHNA CHANDRA DAS @ BHOI VS STATE OF ODISHA	SABYASACHI MISHRA VS	BALIPATNA /314 /2019 () //
16	BLAPL/0005746/2020	SUNIL KUMAR BEHERA VS STATE OF ODISHA	ANIRUDHA DAS VS	PARJANG /179 /2020 () //
17	BLAPL/0005747/2020	RANJIT KUMAR PALATA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	KABISURYANAGAR (KODALA) /294 /2019 () //
18	BLAPL/0005748/2020	JUDHISTIR @ RINKU MEHER VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	barpalli /14 /2020 () //
19	BLAPL/0005749/2020	NANDI MEHER VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KANTAMAL /32 /2020 () //
20	BLAPL/0005750/2020	KHIRASINDHU KAMPA VS STATE OF ODISHA	DEBARAJ MOHANTY VS	BIRMAHARAJPUR /35 /2016 () //
21	BLAPL/0005751/2020	DHRUBA GOUDA VS STATE OF ODISHA	JYOTIRANJAN SAHOO VS	BADAGADA /79 /2020 () //
22	BLAPL/0005752/2020	ARANYA NAYAK VS STATE OF ODISHA	DEVASHIS PANDA VS	KAKATAPUR /142 /2020 () //
23	BLAPL/0005753/2020	SRINIBASHA BISWAL	DEVASHIS PANDA	SAMAL /137 /2020

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		VS	VS	0
		STATE OF ODISHA		//
24	BLAPL/0005754/2020	TANUSHREE PRAMANIK @ PARAMANIK @ MANDAL	MANDAL KANTA MOHANTY	KHANDAGIRI P.S. /305 /2020
		VS	VS	0
		STATE OF ODISHA		//
25	BLAPL/0005755/2020	JUDHISTHIR @ RINKU MEHER	SACHIDANANDA PADHEE	RAMPUR (SONEPUR) /5 /2020
		VS	VS	0
		STATE OF ODISHA		//
26	BLAPL/0005756/2020	NIRA NAIK	JYOTIRMAYA SAHOO	BUGUDA /302 /2018
		VS	VS	0
		STATE OF ODISHA		//
27	BLAPL/0005757/2020	SULEKHAN KHADIA	BISWAJIT NAYAK	HEMGIR /84 /2017
		VS	VS	0
		STATE OF ODISHA		//
28	BLAPL/0005758/2020	RAJU HEMBRAM @ RAJKUMAR MAJHI	RASHMI RANJAN MISHRA	BARIPADA SADAR /32 /2017
		VS	VS	0
		STATE OF ODISHA		//
29	BLAPL/0005759/2020	SIBU @ UMASANKAR JOSHI	AJAYA KUMAR PRADHAN	PAPADAHANDI /85 /2020
		VS	VS	0
		STATE OF ODISHA		//
30	CMAPL/0000222/2020	HAZI MANDAL	ADV	//
		VS	VS	0
		PHAILI MANDAL		//
31	CMAPL/0000223/2020	SHASHI BHUSAN PRADHAN	S.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
32	CMAPL/0000224/2020	SAROJ KU.TRIPATHY	S.N.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
33	CMP/0000465/2020	NARAYAN SAHOO	M/S.AMIT PRASAD BOSE	//
		VS	VS	0
		NOKEI@LOKANATH SAHOO		//
34	CMP/0000466/2020	MAGASHIRA BACHHA	M/S.BIJAYA KUMAR BEHERA-1	//
		VS	VS	0

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35	CMP/0000467/2020	ARAKHITA SAHU PARTHASARATHI PARIJA VS GAYATRI BAL	M/S.JAYDEEP PAL VS	// // 0 //
36	CMP/0000468/2020	M/S.GRANDMARK DEVELOPERS PVT LTD VS TAPAS KUMAR MANADHATA	M/S.HEMANT KUMAR MOHANTY VS	// 0 //
37	CMP/0000469/2020	TARULATA MANADHATA VS TAPAS KUMAR MANADHATA	M/S. VS	// 0 //
38	CONTC/0003417/2020	GOLAP CHANDRA KAUSHIK VS SASHIKANTA MISHRA	ADV VS	// 0 //
39	CONTC/0003418/2020	PRAVAS CHANDRA MOHANTY VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
40	CONTC/0003419/2020	AMARENDRA SINGH VS CHITHRA ARUMUGAM	SATYAJIT SAMAL VS	// 0 //
41	CONTC/0003420/2020	RAJA KISHORE LENKA VS RADHA KISHAN SHARMA	ADV VS	// 0 //
42	CONTC/0003421/2020	LAKSHMAN KUMAR SAHOO VS RADHA KISHAN SHARMA	ADV VS	// 0 //
43	CONTC/0003422/2020	RANJIT KUMAR KAR VS RADHA KISHAN SHARMA	ADV VS	// 0 //
44	CONTC/0003423/2020	MANORANJAN PANIGRAHI VS RADHA KISHAN SHARMA	ADV VS	// 0 //
45	CONTC/0003424/2020	CHITTA RANJAN JENA VS DR. SUJATA MISHRA	ADV VS	// 0 //

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46	CONTC/0003425/2020	GANGADHAR JENA VS GANGADHAR SAHOO	ADV VS	// 0 //
47	CONTC/0003426/2020	SUBASH CHANDRA PANDA VS SATYABRATA SAHOO	ADV VS	// 0 //
48	CONTC/0003427/2020	SUDHIR CHANDRA MOHAPATRA VS SATYABRATA SAHOO	ADV VS	// 0 //
49	CONTC/0003428/2020	SURESH CHANDRA ADAB VS SATYABRATA SAHOO	ADV VS	// 0 //
50	CONTC/0003429/2020	MANJUSHREE ROUT VS SATYABRATA SAHOO	ADV VS	// 0 //
51	CONTC/0003430/2020	SARALA SAW MILL VS HEMANT SHARMA	R.K.PATI VS	// 0 //
52	CONTC/0003431/2020	SUNIL KUMAR HOTHIA VS BIRANCHI NARAYAN MOHANTY	ADV VS	// 0 //
53	CONTC/0003432/2020	SUBRAT KUMAR MOHANTY VS RAJENDRA PATTANAIK	ADV VS	// 0 //
54	CONTC/0003433/2020	SRICHARAN NAYAK VS JYOTIRMAYA RATH	ADV VS	// 0 //
55	CONTC/0003434/2020	ISWAR CHANDRA SAHOO VS PRAMOD KUMAR NAYAK	KHIROD K. ROUT VS	// 0 //
56	CONTC/0003435/2020	PRADYUMNA JENA VS PRADIPTA MAHAPATRA	BHUBAN MOHAN BHUYAN VS	// 0 //
57	CONTC/0003436/2020	SOMANATH MOHANTY	BHUBAN MOHAN BHUYAN	//

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		VS	VS	0
		PRADIPTA MAHAPATRA		//
58	CONTC/0003437/2020	M/S.CUTTACK WOOD INDUSTRIES	R.K.PATI	//
		VS	VS	0
		HEMANT SHARMA		//
59	CONTC/0003438/2020	BINAYA KUMAR PATRA	ADV	//
		VS	VS	0
		SUDIPTA GHOSH		//
60	CONTC/0003439/2020	SUBASH CHANDRA DAS	ADV	//
		VS	VS	0
		SRIKANTA PRUSTY		//
61	CONTC/0003440/2020	MADAN BARIK	M.PRATAP@P.K.MOHAPATRA	//
		VS	VS	0
		PRADIP JENA		//
62	CONTC/0003441/2020	DHANESWAR SETHI	M.PRATAP@P.K.MOHAPATRA	//
		VS	VS	0
		PRADIP JENA		//
63	CONTC/0003442/2020	SARAT KUMAR BARIK	ADV	//
		VS	VS	0
		ODISHA STATE AGRICULTURE AND MARKETING BOARD		//
64	CONTC/0003443/2020	BINATILATA MOHANTY@ BISWAL	RAICHARAN MOHAPATRA	//
		VS	VS	0
		U.K.CHAMKA		//
65	CONTC/0003444/2020	GOUR GOPAL LENKA	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
66	CONTC/0003445/2020	PRIYADARSHINI OJHA	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
67	CONTC/0003446/2020	SUBODHA KUMAR DAS	ADV	//
		VS	VS	0
		BIRANCHI NARAYAN MOHANTY		//
68	CONTC/0003447/2020	KARTIKESWAR BAITHARU	SATYAJIT SAMAL	//
		VS	VS	0

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69	CONTC/0003448/2020	CHITHRA ARUMUGAM PRAFULLA KUMAR GUAL VS	SATYAJIT SAMAL VS	// // ()
70	CONTC/0003449/2020	CHITHRA ARUMUGAM RULINDRA BAITHARU VS	SATYAJIT SAMAL VS	// // ()
71	CONTC/0003450/2020	CHITHRA ARUMUGAM URMILA DEWANGAN VS	SATYAJIT SAMAL VS	// // ()
72	CONTR/0000043/2020	CHITHRA ARUMUGAM PRIYAMBADA PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
73	CRLA/0000452/2020	DR. UMA SHANKAR DASH NITYANANDA BEHERA VS	AMITAV TRIPATHY VS	// / /0 ()
74	CRLA/0000453/2020	STATE OF ODISHA MANTUA @ BIJAYA KUMAR MALLIK VS	PRASANNA KUMAR MISHRA VS	// NIHALPRASAD /22 /2013 ()
75	CRLA/0000454/2020	STATE OF ODISHA CHATURBHUJA BAG VS	MANAS CHAND VS	// JAIPATNA /176 /2020 ()
76	CRLMA/0000121/2020	STATE OF ODISHA ROJALIN NAIK VS	HIMANSHU BHUSAN DASH VS	// ANGUL TOWN /136 /2019 ()
77	CRLMC/0001280/2020	STATE OF ODISHA BANAMALI MOHAPATRA VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /39 /2020 ()
78	CRLMC/0001281/2020	STATE OF ORISSA CHANDRAMA BEURA VS	BIBUDHENDRA DASH VS	// / /0 ()
79	CRLMC/0001282/2020	STATE OF ODISHA JATI PATTANAIAK VS	K.A.GURU VS	// ASKA /197 /2008 ()
		STATE OF ODISHA		//

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80	CRLMC/0001283/2020	JATI PATTANAIAK VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	ASKA /45 /2008 0 //
81	CRLMC/0001284/2020	MANJIT SINGH@ MUNU VS STATE OF ODISHA	B.S.RAYAGURU VS	JHARSUGUDA /323 /2008 0 //
82	CRLMC/0001285/2020	NARAYAN SAHOO VS STATE OF ODISHA	KUSIK ANANDA GURU VS	BHANJANAGAR /201 /2020 0 //
83	CRLMC/0001286/2020	ABAKASH BALA VS DEBJANI PALAI	SAMARENDRA BAHADUR VS	/ /0 0 //
84	CRLMP/0000902/2020	SUMITRA SAHOO VS STATE OF ODISHA	M/S.SURESH KUMAR PANDA VS	/ /0 0 //
85	CRLMP/0000903/2020	NAMITA MALLICK VS STATE OF ODISHA	M/S.KALPATARU MISHRA VS	/ /0 0 //
86	CRLMP/0000904/2020	DINABANDHU SAHOO VS STATE OF ODISHA	M/S.BIDYADHAR MANASINGH VS	/ /0 0 //
87	CRLMP/0000905/2020	PRADEEPTA KUMAR NAYAK VS STATE OF ODISHA	M/S.PANCHARAN PANIGRAHI VS	/ /0 0 //
88	CRLMP/0000906/2020	DEEPTI RANJAN MOHAPATRA VS STATE OF ODISHA	M/S.BYOMAKESH TRIPATHY VS	/ /0 0 //
89	CRLMP/0000907/2020	SUDHIR KUMAR SAHOO VS STATE OF ODISHA	M/S.BYOMAKESH TRIPATHY VS	/ /0 0 //
90	CRLMP/0000908/2020	GIRIJA SHANKAR PATTANAYAK VS STATE OF ODISHA	M/S.PRASANNA KUMAR RATH-1 VS	/ /0 0 //
91	CRLMP/0000909/2020	SABITA NAYAK@SITA SAHOO	M/S.S.C.CHOUDHURY	/ /0

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		VS	VS	0
		STATE OF ODISHA		//
92	CRLMP/0000910/2020	MADHABI MALLIK	M/S.AMULYA RATNA PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
93	CRLMP/0000911/2020	BIJAY KUMAR JENA	M/S.RAMAKANTA PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
94	CRLMP/0000912/2020	MANAS RANJAN MOHANTY	M/S.DEVASHIS PANDA	/ /0
		VS	VS	0
		UNION OF INDIA		//
95	CRLMP/0000913/2020	DAMAYANTI SAHU	M/S.DEEPAK KU PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
96	CRLMP/0000914/2020	RAMA RANA	M/S.P.R.MISHRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
97	CRLREV/0000356/2020	HEMANTA KHATUA	Abhishek Dash	/ /0
		VS	VS	0
		STATE OF ODISHA		//
98	CRLREV/0000357/2020	JALADHARA NAYAK	Abhishek Dash	/ /0
		VS	VS	0
		STATE OF ODISHA		//
99	CRLREV/0000358/2020	DINESH ORAM	JULU KHANSAMA	DHANUPALI /55 /2020
		VS	VS	0
		STATE OF ODISHA		//
100	FAO/0000644/2020	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD.	BEKOMPAK DAS	/ /
		VS	VS	0
		RANJAN KUMAR SAHOO		//
101	MACA/0000600/2020	NATIONAL INSURANCE COMPANY LTD.	NIBEDITA MOHANTY	/ /
		VS	VS	0
		GUNDICHI SAHOO		//
102	MACA/0000601/2020	DIVISIONAL MANAGER M/S NATIONAL INSURANCE COMPANY LTD.	BEKOMPAK DAS	/ /
		VS	VS	0

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103	MACA/0000602/2020	BISWAMATA SAHU THE DIVISIONAL MANAGER, NATIONAL INSURANCE COMPANY LTD. VS	PRANJOL KUMAR PATHY VS	// // 0
104	MACA/0000603/2020	PRASANTA KUMAR SAHOO RAMA CHANDRA PRADHAN VS	GAJENDRANATH ROUT VS	// // 0
105	RSA/0000177/2020	PRAKASH PRADHAN MANORANJAN SINGH VS	BIKRAM RATH VS	// // 0
106	RVWPET/0000267/2020	CHAITANYA BEHERA STATE OF ODISHA VS	ADDL.STANDING COUNSEL VS	// // 0
107	STREV/0000028/2020	MAHIMA PRASAD SAHOO GANESH AGENCIES ITI CHOWK VS	LAXMIKANTA ACHARYA VS	// // 0
108	TRP(C)/0000133/2020	SALES TAX OFFICER, ANGUL CIRCLE, ANGUL PRAVASINI BAI VS	SARTHAK PRADHAN VS	// // 0
109	TRP(C)/0000134/2020	ARTATRANA NATH SASMITA SAHU VS	RAMESH AGARWAL VS	// // 0
110	WA/0000491/2020	ASHIS RANJAN SAHU MANAS RANJAN ROUT VS	TRILOCHAN PANIGRAHI VS	// // 0
111	WA/0000492/2020	NABIN SAHOO M/S KALINGA COMMERCIAL CORPORATION AND VS	AMITA PANDA VS	// // 0
112	WA/0000493/2020	TELANGANA MICRO AND SMALL ENTERPRISES FACILITATION COUNCIL TAPASWINI BEHERA VS	SUKANTA KUMAR DALAI VS	// // 0
113	WP(C)/0020661/2020	STATE OF ODISHA KRUSHANA CHANDRA KAMALA VS	NEELAKANTHA PANDA VS	// // 0
		STATE OF ODISHA		//

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114	WP(C)/0020662/2020	KRUSHANA CHANDRA KAMALA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
115	WP(C)/0020663/2020	PRAVATI MOHANTY VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
116	WP(C)/0020664/2020	KRUSHANA CHANDRA KAMALA VS STATE OF ODISHA	NEELAKANTHA PANDA VS	// 0 //
117	WP(C)/0020665/2020	BISHNU CHARAN PRADHAN VS STATE OF ODISHA	H.N.MOHAPATRA VS	// 0 //
118	WP(C)/0020666/2020	RABINDRA BAGH VS TAHASILDAR MOTU	G.N.MISHRA VS	// 0 //
119	WP(C)/0020667/2020	BHASKAR PRADHAN VS THE DIRECTOR OF ANIMAL AND HUSBANDRY DEPT.	T.PANIGRAHI VS	// 0 //
120	WP(C)/0020668/2020	ASHOK KUMAR MOHAPATRA VS STATE OF ODISHA	M/S.K.N.DAS VS	// 0 //
121	WP(C)/0020669/2020	DEEPAK KUMAR NAG VS DGP, ODISHA	M/S.K.N.DAS VS	// 0 //
122	WP(C)/0020670/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES VS STATE OF ODISHA	S.SWAT DAS VS	// 0 //
123	WP(C)/0020671/2020	MAMATAJ BARIK VS GENERAL MANAGER, RESERVE BANK OF INDIA	HEMANTA KUMAR RATSINGH VS	// 0 //
124	WP(C)/0020672/2020	MAA SANTOSHI CONSTRUCTION VS STATE OF ODISHA	PRABODHA CH. NAYAK VS	// 0 //
125	WP(C)/0020673/2020	SUNDAR SUNANI	A.K.SAHOO	//

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		STATE OF ODISHA		//
126	WP(C)/0020674/2020	NRUPARAJ TANDI	S.S.RAO	//
		VS	VS	0
		STATE OF ORISSA		//
127	WP(C)/0020675/2020	AKANKSHYA MONDAL	M/S.TRILOCHAN PANIGRAHI	//
		VS	VS	0
		CHIEF EXECUTIVE AND SECRETARY		//
128	WP(C)/0020676/2020	MAA SANTOSHI CONSTRUCTION	PRABODHA CH. NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0020677/2020	K.SRIDEVI	M/S.V.NARASINGH	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0020678/2020	SRIRAM NAIK	DIGAMBAR SETHI	//
		VS	VS	0
		THE CERTIFICATE OFFICER-CUM-SUB-COLLECTOR, RAYAGADA		//
131	WP(C)/0020679/2020	MAMATA PARIDA	SIDHESWAR MALLIK	//
		VS	VS	0
		STATE OF ODISHA		//
132	WP(C)/0020680/2020	SUNIL KUMAR BESHRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0020681/2020	SANJAY SAHOO	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0020682/2020	RAMA CHANDRA PARIDA	DHULIRAM PATTANAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0020683/2020	RAHAS BIHARI MAHAPATRA	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0020684/2020	NABINA NAYAK	SANJIB MOHANTY	//
		VS	VS	0

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137	WP(C)/0020685/2020	STATE OF ODISHA JYOTI RANJAN BALABANTARAY VS	K.K.RATH VS	// // 0
138	WP(C)/0020686/2020	SECRETARY BOARD OF SECONDARY EDUCATION SAROJ KUMAR SETHY VS	SANJIB MOHANTY VS	// // 0
139	WP(C)/0020687/2020	STATE OF ODISHA MALIKA NAIK VS	SANJIB MOHANTY VS	// // 0
140	WP(C)/0020688/2020	STATE OF ODISHA JYOSTNAMAYEE RATH VS	SANGRAM SENAPATI VS	// // 0
141	WP(C)/0020689/2020	THE STATE HEAD,(UNDP) DASARATHI NAYAK VS	RAMAKRISHNA BISOI VS	// // 0
142	WP(C)/0020690/2020	STATE OF ODISHA RABINDRA ROUT VS	BIRAJA PRASANNA SATAPATHY VS	// // 0
143	WP(C)/0020691/2020	STATE OF ODISHA BIBHUDANANDA PRATAP HATI VS	K.K.RATH VS	// // 0
144	WP(C)/0020692/2020	SECRETARY BOARD OF SECONDARY EDUCATION PRIYATAMA PARIDA VS	KHIROD K.ROUT VS	// // 0
145	WP(C)/0020693/2020	STATE OF ODISHA BAISHANAB CHARAN SAHOO VS	RAMANATH ACHARYA VS	// // 0
146	WP(C)/0020694/2020	ODISHA POWER TRANSMISSION CORPORATION LTD. PRAKASH CHANDRA JENA VS	H.K.ROUT VS	// // 0
147	WP(C)/0020695/2020	STATE OF ODISHA RANJAN KUMAR MOHANTY VS	H.K.ROUT VS	// // 0
		STATE OF ODISHA		//

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148	WP(C)/0020696/2020	NARMADA KUMARI DALAI VS STATE OF ODISHA	H.K.ROUT VS	// 0 //
149	WP(C)/0020697/2020	RAJ KISHOR NAYAK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
150	WP(C)/0020698/2020	KHEDU NAG VS D.I.G. OF POLICE, GROUP CENTRE C.R.P.F., SONEPAT	JAGABANDHU SAHU VS	// 0 //
151	WP(C)/0020699/2020	ANUP KUMAR MISHRA VS D.G.OF POLICE CUM DG OF PRISON AND D.C.S.	BISWABIHARI MOHANTY VS	// 0 //
152	WP(C)/0020700/2020	RANJAN KUMAR SHARMA VS STATE OF ODISHA	JYOTIRMAYA GUPTA VS	// 0 //
153	WP(C)/0020701/2020	JAGANNATH PRASAD JAGDEV VS UNION OF INDIA	SUPRIYA PATRA VS	// 0 //
154	WP(C)/0020702/2020	DURGA PRASAD NAYAK VS TAHASILDAR, JHARSUGUDA SADAR TAHASIL	C.ANAND RAO VS	// 0 //
155	WP(C)/0020703/2020	CHIEF GENERAL MANAGER, BHARAT SANCHI VS KANAN BALA ROUTRAY	SANTOSH KUMAR PATTANAIAK VS	// 0 //
156	WP(C)/0020704/2020	ALEXANDER SINGH VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
157	WP(C)/0020705/2020	THE ODAKHANDA HIGHER SECONDARY SCHOOL VS STATE OF ODISHA	DEB MOHANTY VS	// 0 //
158	WP(C)/0020706/2020	BALARAM DAS VS STATE OF ODISHA	PRAMODA KUMAR MISHRA VS	// 0 //
159	WP(C)/0020707/2020	SAMARU MUDULI	SUBASH CHANDRA SAHOO	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0020708/2020	PANKAJ KUMURA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0020709/2020	DURGA PRASAD NAYAK	C.ANAND RAO	//
		VS	VS	0
		TAHASILDAR, JHARSUGUDA		//
162	WP(C)/0020710/2020	USAT PATRA	PRAFULLA KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0020711/2020	NIROD CH PANDA	M/S.SATYABRATA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0020712/2020	NABAKISHOR SAHOO	RAJIV KUMAR MAHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0020713/2020	M/S. MAA KIRANDEVI AGRO FOODS LTD.	LALIT KUMAR MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0020714/2020	MALI BARIKA	S.K.NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0020715/2020	BASANTI BALA	S.K.NAYAK 2	//
		VS	VS	0
		STATE OF ODISHA		//
168	WP(C)/0020716/2020	RISHABH RATH	TUNA SAHU	//
		VS	VS	0
		ICICI BANK LTD., KHURDA		//
169	WP(C)/0020717/2020	ARCHANA MISHRA	SURYA NARAYAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0020718/2020	CHITTARANJAN MOHANTY	KHIROD K.ROUT	//
		VS	VS	0

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171	WP(C)/0020719/2020	STATE OF ODISHA PRANAB KUMAR NAYAK@PRANAB KUMAR NAYAK	AKUNA CHARAN BEHERA	//
		VS	VS	//
172	WP(C)/0020720/2020	STATE OF ODISHA DEBASIS SRICHANDAN	ASMIYA RANJAN MAJHI	//
		VS	VS	//
173	WP(C)/0020721/2020	STATE OF ODISHA BHABANI SANKAR BEDI	AKSHAYA KUMAR PANDEY	//
		VS	VS	//
174	WP(C)/0020722/2020	STATE OF ODISHA SANJAY KUMAR PANI	AKSHAYA KUMAR PANDEY	//
		VS	VS	//
175	WP(C)/0020723/2020	STATE OF ODISHA DEBASIS PANI	AKSHAYA KUMAR PANDEY	//
		VS	VS	//
176	WP(C)/0020724/2020	STATE OF ODISHA SAMBRAJ MAJHI	NIRANJAN NAYAK	//
		VS	VS	//
177	WP(C)/0020725/2020	STATE OF ODISHA KIRAN DEVI GATTANI	A.S.NANDY	//
		VS	VS	//
178	WP(C)/0020726/2020	STATE OF ODISHA FAKIR CHARANA SAHOO	SHASHI BHUSAN JENA	//
		VS	VS	//
179	WP(C)/0020727/2020	STATE OF ODISHA BHARATIYA BIKASH PARISAD	G.P.JENA	//
		VS	VS	//
180	WP(C)/0020728/2020	PRINCIPAL SECRETARY TO GOVT. TANMAYA KUMAR ACHARYA	MANORANJAN MISHRA	//
		VS	VS	//
181	WP(C)/0020729/2020	O.P.S.C. BIJAY KUMAR JENA	ANTARYAMI SWAIN	//
		VS	VS	//
		COMMISSIONER OF BBSR MUNICIPAL CORPORATION		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
182	WP(C)/0020730/2020	SUKANTI MAJHI VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //
183	WP(C)/0020731/2020	JAYARAM JENA VS STATE OF ODISHA	PRAMOD KUMAR SAHOO VS	// 0 //
184	WP(C)/0020732/2020	M/S. SHRIRAM TRANSPORT FINANCE COMPANY LTD. VS MANOJ KUMAR BAJORIA	ANIL KUMAR RAY VS	// 0 //
185	WP(C)/0020733/2020	MAHESWAR BISWAL VS STATE OF ODISHA	M/S.BIJAY KUMAR MOHANTY VS	// 0 //
186	WP(C)/0020734/2020	ABHIRAM DAS VS STATE OF ODISHA	SESHADEV DASH VS	// 0 //
187	WP(C)/0020735/2020	PRADEEP MALLIK VS STATE OF ODISHA	M/S.SRIKANTA KU NATH VS	// 0 //
188	WP(C)/0020736/2020	SUKANTI DHARUA VS BRUNDABAN BAG	SOUMYA MISHRA VS	// 0 //
189	WP(C)/0020737/2020	AMRITA MOHAPATRA VS RITESH SHARMA	M/S.SANDIPANI MISRA VS	// 0 //
190	WP(C)/0020738/2020	NAMITA MAHANTA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
191	WP(C)/0020739/2020	KABI CHARAN MAHANTA VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
192	WP(C)/0020740/2020	SANTOSH ROHIDAS VS STATE OF ODISHA	M/S.K.K.SWAIN VS	// 0 //
193	WP(C)/0020741/2020	JAYADEV MAHANTA	M/S.K.K.SWAIN	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0020742/2020	SANYASI NAIK	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0020743/2020	RAMAKANTA PADHAN	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0020744/2020	SITARAM KANDHER	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0020745/2020	DUSHILA SETH	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0020746/2020	KODANDA BEHERA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0020747/2020	PRAVATI MAHANTA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0020748/2020	UMESH CHANDRA MAHANTA	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0020749/2020	MOTILAL MAHANTA	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0020750/2020	SIBRAJ RAY PRASAD	K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0020751/2020	ANANDA CHANDRA KUMAR	M/S.K.K.SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0020752/2020	BRUNDABAN MAHANTA	K.K.SWAIN	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
205	WP(C)/0020753/2020	STATE OF ODISHA MANORANJAN PARIDA VS	NIRANJAN LENKA VS	// // 0
206	WP(C)/0020754/2020	STATE OF ODISHA RASHMIMALA DASH VS	M/S.KOUSIK ANANDA GURU VS	// // 0
207	WP(C)/0020755/2020	STATE OF ODISHA M/S. SREE METALIKS LTD. VS	SIDHARTHA RAY VS	// // 0
208	WP(C)/0020756/2020	COMMISSIONER OF COMMERCIAL TAXES, ODISHA PRAMOD KUMAR DASH VS	M/S.KOUSIK ANANDA GURU VS	// // 0
209	WP(C)/0020757/2020	STATE OF ODISHA TARUN KUMAR DAS VS	M/S.PRASANTA KUMAR SATAPATHY VS	// // 0
210	WP(C)/0020758/2020	STATE OF ODISHA GOBINDA CHANDRA BISWAL VS	SUSANTA KUMAR BARAL VS	// // 0
211	WP(C)/0020759/2020	STATE OF ODISHA SASHIDHAR BAG VS	M/S.ALOK KUMAR PANDA VS	// // 0
212	WP(C)/0020760/2020	STATE OF ODISHA ANWESHA PATTNAIK VS	M/S.S.D.ROUTRAY VS	// // 0
213	WP(C)/0020761/2020	STATE OF ODISHA SUNITA HARICHANDAN VS	SUSANTA KUMAR BARAL VS	// // 0
214	WP(C)/0020762/2020	STATE OF ODISHA BRAJA KISHORE SWAIN VS	M/S.S.K.SAMAL VS	// // 0
215	WP(C)/0020763/2020	STATE OF ODISHA NILADRI SABAR VS STATE OF ODISHA	SWYAMJIT ROUT VS	// // 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
216	WP(C)/0020764/2020	MAMATA KUMARI SAHU VS STATE OF ODISHA	M/S.B.S.TRIPATHY-1 VS	// 0 //
217	WP(C)/0020765/2020	BASANTI SAHOO VS SUB-COLLECTOR, NAYAGARH	ANTARYAMI SWAIN VS	// 0 //
218	WP(C)/0020766/2020	PRAMOD KUMAR DAS VS GOVT OF ODISHA	M/S.LAXMAN BHOI VS	// 0 //
219	WP(C)/0020767/2020	DEBENDRANATH PANDA VS STATE OF ODISHA	M/S.PRAFULLA KUMAR RATH VS	// 0 //
220	WP(C)/0020768/2020	AKSHYA KUMAR CHULI VS STATE OF ODISHA	B.S.TRIPATHY 1 VS	// 0 //
221	WP(C)/0020769/2020	JAGABANDHU JENA VS STATE OF ODISHA	M/S.B.S.TRIPATHY VS	// 0 //
222	WP(C)/0020770/2020	ARCHER SRI ARDHENDU NARAYANA BEHERASHIS KUMAR MISHRA VS STATE OF ODISHA	 VS	// 0 //
223	WP(C)/0020771/2020	SHUVAM DASH VS STATE OF ODISHA	M/S.BISWANATH JENA VS	// 0 //
224	WP(C)/0020772/2020	SUPRIYA MISHRA VS STATE OF ORISSA	MANAS PATI VS	// 0 //
225	ABLAPL/0009881/2020	BIDULATA SWAIN VS STATE OF ODISHA	B.B.ROUTRAY VS	COLLIERY /260 /2020 0 //
226	ABLAPL/0009882/2020	MADHUSUDAN MALLICK VS STATE OF ODISHA	RAMAKANTA PRADHAN VS	KISSANNAGAR PS /55 /2020 0 //
227	ABLAPL/0009883/2020	SAYANA KUMAR JENA	T.PANIGRAHI	BRAHMAGIRI /124 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
228	ABLAPL/0009884/2020	SUSANTA PRADHAN	H.N.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
229	ABLAPL/0009885/2020	PRAVAT KUMAR MAJHI	H.N.MOHAPATRA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
230	ABLAPL/0009886/2020	SK. JABIR	SK. KALIM UDDIN	NIMAPADA /181 /2020
		VS	VS	()
		STATE OF ODISHA		//
231	ABLAPL/0009887/2020	MOMIN @MAMIN KHAN	SATYA RANJAN MULIA	JAGATPUR /312 /2020
		VS	VS	()
		STATE OF ODISHA		//
232	ABLAPL/0009888/2020	PREMANANDA DAS	ARJUNA CHARAN BEHERA	PARLAKHEMUNDI /120 /2020
		VS	VS	()
		STATE OF ODISHA		//
233	ABLAPL/0009889/2020	ALEKHA CHANDRA NAYAK	P.B.MOHAPATRA	BALASORE TOWN /182 /2020
		VS	VS	()
		STATE OF ODISHA		//
234	ABLAPL/0009890/2020	KUMUDA CHANDRA PANDA	BIDYADHAR MANASINGH	MAHILA P.S.(BBSR) /23 /2020
		VS	VS	()
		STATE OF ODISHA		//
235	ABLAPL/0009891/2020	MADHAB DAS	ALOK KUMAR PANDA	AIR FIELD P.S. /124 /2020
		VS	VS	()
		STATE OF ODISHA		//
236	ABLAPL/0009892/2020	SUKANT KISHOR DAKUA	JAYADEBA BEHERA	SPL.TASK FORCE /19 /2020
		VS	VS	()
		STATE OF ODISHA		//
237	ABLAPL/0009893/2020	SUKANT KISHOR DAKUA	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
238	ABLAPL/0009894/2020	SAROJ KUMAR SAHOO @ SAROJ	PANCHANAN PANIGRAHI	KANKADAHAD /65 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
239	ABLAPL/0009895/2020	STATE OF ODISHA MAHESH KUMAR AGRAWAL @ MAHESH KUMAR AGRAWAL VS	ARIJEET MISHRA VS	// HEMGIR /28 /2020 ()
240	ABLAPL/0009896/2020	STATE OF ODISHA SUSAMA BEHERA VS	ARIJEET MISHRA VS	// KENDRAPARA /164 /2020 ()
241	ABLAPL/0009897/2020	STATE OF ODISHA DILLIP KUMAR GIRI VS	SURESH KUMAR JENA VS	// RASGOBINDPUR /145 /2020 ()
242	ABLAPL/0009898/2020	STATE OF ODISHA URMILA SAHU VS	BIDYALOK MOHAPATRA VS	// SORO /248 /2020 ()
243	ABLAPL/0009899/2020	STATE OF ODISHA RAJKISHORE SAHOO VS	PRASANTA KUMAR NANDA VS	// BADAGODA P.S. /187 /2020 ()
244	ABLAPL/0009900/2020	STATE OF ODISHA BIRANCHI MANDHATA VS	RITURANJAN CHHOTARAY VS	// BAIDESWAR /94 /2020 ()
245	ABLAPL/0009901/2020	STATE OF ODISHA BANAMALI SAHOO VS	DASARATHI DASH VS	// FATEGARH /121 /2020 ()
246	ABLAPL/0009902/2020	STATE OF ODISHA HULLASH MOHANTY @ GOBINDA BEHERA VS	DASARATHI DASH VS	// BOLAGARH P.S. /126 /2020 ()
247	ABLAPL/0009903/2020	STATE OF ODISHA SHAIKH JAFAR VS	ARIJEET MISHRA VS	// KENDRAPARA /134 /2020 ()
248	ABLAPL/0009904/2020	STATE OF ODISHA PADMAN BEHERA VS	ARIJEET MISHRA VS	// JEYPORE MAHILA /46 /2020 ()
249	ABLAPL/0009905/2020	STATE OF ODISHA SIBA @ NIRMALYA PRATAP SINGH VS STATE OF ODISHA	ABHAYA KU. PARIDA VS	// DHENKANAL TOWN /59 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
250	ABLAPL/0009906/2020	KAPIL SASMAL VS STATE OF ODISHA	DEBASIS TRIPATHY VS	KONARK /100 /2020 () //
251	ABLAPL/0009907/2020	HEMANTA MARANDI VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BADSAHI /103 /2020 () //
252	ABLAPL/0009908/2020	PRAFULLA KUMAR MOHANTA VS STATE OF ODISHA	ARUN KUMAR BUDHIA VS	BADSAHI /103 /2020 () //
253	ABLAPL/0009909/2020	SWAPANESWAR SAHU @ SUSANT KU SAHU VS STATE OF ODISHA	DEEPAK R. PARIDA VS	BANTALA /173 /2020 () //
254	ABLAPL/0009910/2020	DEBI PRASAD MISHRA VS STATE OF ODISHA	PRAVAT KUMAR MOHANTY VS	MAHILA P.S. BUXIBAZAR /65 /2020 () //
255	ABLAPL/0009911/2020	SHYAM BIHARI GUPTA VS SENIOR INTELLIGENCE OFFICER	JUGALA KISHORE PANDA VS	/ /0 () //
256	ABLAPL/0009912/2020	KISHORE CHANDRA RANSINGH VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	RAMBHA (CHATRAPUR) /266 /2020 () //
257	ABLAPL/0009913/2020	PINAK MOHANTY VS STATE OF ODISHA	AVIRAM PATRA VS	AIR FIELD P.S. /141 /2020 () //
258	ABLAPL/0009914/2020	CHANDAN BHOI @ GAJI VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	JATNI P.S. /285 /2020 () //
259	ABLAPL/0009915/2020	NANDA GHADAI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KAMARDA /57 /2020 () //
260	ABLAPL/0009916/2020	RAMA @ RAM CHANDRA MAHANTY VS STATE OF ODISHA	SUSANTA KU. MISHRA VS	JATNI P.S. /285 /2020 () //
261	ABLAPL/0009917/2020	PUTUL @ AMITA GHADAI	RAJIB LOCHAN PATTNAIK	KAMARDA /57 /2020

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
262	ABLAPL/0009918/2020	V.P.SAIKISHORE	SUSANTA KUMAR DASH	INFOCITY PS /97 /2020
		VS	VS	()
		STATE OF ODISHA		//
263	ABLAPL/0009919/2020	NIHAR NAYAK @ DILU NAYAK	S. MAHANTY	CHANDRASEKHARPUR /282 /2020
		VS	VS	()
		STATE OF ODISHA		//
264	ABLAPL/0009920/2020	AKHILA CHANDRA MISHRA	BASANTA KUMAR NAYAK	JATNI P.S. /250 /2020
		VS	VS	()
		STATE OF ODISHA		//
265	ABLAPL/0009921/2020	NIHAR NAYAK @ DILU	S. MAHANTY	CHANDRASEKHARPUR /281 /2020
		VS	VS	()
		STATE OF ODISHA		//
266	ABLAPL/0009922/2020	PABITRA BEHERA	S. MAHANTY	CHANDRASEKHARPUR /279 /2020
		VS	VS	()
		STATE OF ODISHA		//
267	ABLAPL/0009923/2020	RAJENDRA MALIK	Madan Sundar Behera	/ /0
		VS	VS	A.D.J.,JAJPUR(Jajapur *)
		STATE OF ODISHA		//
268	ABLAPL/0009924/2020	ASHOK AMANTA	AJAYA KUMAR PRADHAN	BANARAPAL /198 /2020
		VS	VS	()
		STATE OF ORISSA		//
269	ABLAPL/0009925/2020	DURYODHAN BEHERA @ DURJYODHAN BEHERA	ARUN K. PARIDA	DHENKANAL TOWN /268 /2020
		VS	VS	()
		STATE OF ODISHA		//
270	ABLAPL/0009926/2020	BAISNAB PRADHAN	AMIT KUMAR NATH	PURUNAKOTE /24 /2020
		VS	VS	()
		STATE OF ORISSA		//
271	ABLAPL/0009927/2020	BANSIDHAR PANIGRAHI	PRANOY MOHANTY	PADMAPUR /72 /2020
		VS	VS	()
		STATE OF ODISHA		//
272	ABLAPL/0009928/2020	BAPI @ CHANDRAKANTA BARIK	RAJIB LOCHAN PATTNAIK	KAMARDA /82 /2020
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
273	ABLAPL/0009929/2020	STATE OF ODISHA BIRENDRA KUMAR PANDA VS	DHURUBA CHARAN ROUT VS	// CHAULIAGANJA /219 /2020 ()
274	ABLAPL/0009930/2020	STATE OF ODISHA SUBASH BEHERA @ SUBA BEHERA VS	BASANTA KUMAR NAYAK VS	// PIPLI /385 /2017 ()
275	ABLAPL/0009931/2020	STATE OF ODISHA BARAJU @ BRAJA KISHORE MALLIK VS	BIBHUDANANDA MOHAPATRA VS	// BHANDARIPOKHARI /130 /2020 ()
276	ABLAPL/0009932/2020	STATE OF ODISHA KALIA GOUDA @ AKSHAYA KUMAR GOUDA JYOTIRMAYA SAHOO VS	BASANTA KUMAR NAYAK VS	// CHATRAPUR /226 /2020 ()
277	ABLAPL/0009933/2020	STATE OF ODISHA SARAT DAS @ SAROJ DAS VS	BASANTA KUMAR NAYAK VS	// JATNI P.S. /278 /2020 ()
278	ABLAPL/0009934/2020	STATE OF ODISHA MANTU @ MANAS KUMAR SAHOO VS	PANCHANAN PANIGRAHI VS	// NIHALPRASAD /25 /2018 ()
279	ABLAPL/0009935/2020	STATE OF ODISHA BALARAM DAS VS	RAJENDRA NARAYAN ROUT VS	// SAHADEV KHUNTA /187 /2020 ()
280	ABLAPL/0009936/2020	STATE OF ODISHA BANTY SWAIN @ BISWAJIT SWAIN VS	AJAYA KUMAR PRADHAN VS	// GOBINDAPUR /83 /2016 ()
281	ABLAPL/0009937/2020	STATE OF ORISSA MANMOHAN MOHANTY VS	ALOK KUMAR DAS VS	// KISHORENAGAR /46 /2019 ()
282	ABLAPL/0009938/2020	STATE OF ODISHA SHANTILATA NAYAK VS	SUSANTA KUMAR TRIPATHY VS	// KUAKHIA /251 /2020 ()
283	ABLAPL/0009939/2020	STATE OF ODISHA KALU LAL VS STATE OF ODISHA	P.R.SINGH VS	// BAMBARI /105 /2020 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
284	ABLAPL/0009940/2020	BANA @ LAXMI KANTA JENA VS STATE OF ODISHA	PRASANT KUMAR BARIK VS	TIHIDI /308 /2020 () //
285	ABLAPL/0009941/2020	RAMA PATTNAIK VS STATE OF ORISSA	AMIT KUMAR NATH VS	/ /0 () //
286	ABLAPL/0009942/2020	DUKHISHYAM DIGAL @ TITU DIGAL VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOCHHAPADA /43 /2020 () //
287	ABLAPL/0009943/2020	DEBANANDA KISAN VS STATE OF ODISHA	ANANTA PRASAD MISHRA VS	KUCHINDA /165 /2020 () //
288	ABLAPL/0009944/2020	TUTU NAYAK @ TITUA VS STATE OF ODISHA	SURYA NARAYAN MISHRA VS	PURI SADAR /192 /2020 () //
289	ABLAPL/0009945/2020	DHANESWAR MOHANTY @ BABU MOHANTY SUKUMAR DEBDAS VS STATE OF ODISHA	 VS	CHAULIAGANJA /225 /2020 () //
290	ABLAPL/0009946/2020	SHARMILA SWAIN VS STATE OF ODISHA(VIG.)	JYOTIRMAYA SAHOO VS	BHUBANESWAR VIGILANCE /20 /2020 () //
291	ABLAPL/0009947/2020	RAJA @ ABHISEK JENA VS STATE OF ODISHA	CHITTA RANJAN DASH VS	BADAGODA P.S. /235 /2020 () //
292	ABLAPL/0009948/2020	PRADEEP KUMAR DAS VS STATE OF ODISHA	SUNIT KUMAR PANDA VS	NIHALPRASAD /13 /2018 () //
293	ABLAPL/0009949/2020	RASHMITA PARHI VS STATE OF ODISHA	UDIT RANJAN JENA VS	BHADRAK RURAL /478 /2020 () //
294	ABLAPL/0009950/2020	LAXMAN BEHERA VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	/ /0 () //
295	ABLAPL/0009951/2020	SANJAY KUMAR MALIK @ BULU MALIK	RAJENDRA KUMAR DASH	BASUDEVPUR /193 /2020

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0009952/2020	CHITTARANJAN SAHOO	BIDYALOK MOHAPATRA	SORO /248 /2020
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0009953/2020	SK. BIJU	DEBASIS TRIPATHY	NIMAPADA /179 /2020
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0009954/2020	NAMITA SWAIN	BIPLAB KUMAR DASH	CHOUDWAR /354 /2020
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0009955/2020	KAILASH CHANDRA SAHOO	BIDYALOK MOHAPATRA	SORO /248 /2020
		VS	VS	()
		STATE OF ODISHA		//
300	ABLAPL/0009956/2020	SK.AKBAR ALI	S.KHAN	TIRTOL /212 /2020
		VS	VS	()
		STATE OF ODISHA		//
301	ABLAPL/0009957/2020	SHIBA RAM SAHU	PARTHA SARATHI DAS	POLASARA PS /196 /2020
		VS	VS	()
		STATE OF ODISHA		//
302	ABLAPL/0009958/2020	DANDAPANI PRADHAN	JANGYA PRAKASH PARIDA	JODAPADAR /91 /2020
		VS	VS	()
		STATE OF ODISHA		//
303	ABLAPL/0009959/2020	BASANTI DIGAL	AMULYA RATNA PANDA	KHAJURIPADA /38 /2020
		VS	VS	()
		STATE OF ODISHA		//
304	ABLAPL/0009960/2020	NITAI @ NITYA NANDA PRADHAN	DEBASIS BISWAL	ERASAMA /20 /2020
		VS	VS	()
		STATE OF ODISHA		//
305	ABLAPL/0009961/2020	RAJESH KUMAR PARETA	P.R.SINGH	BAMBARI /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
306	ABLAPL/0009962/2020	MD. SOHAIL KHAN @ SAHIL	SOUMYA RANJAN DAS	UDITNAGAR /196 /2020
		VS	VS	()

ORISSA HIGH COURT

FILING REPORT AS ON :21/08/2020

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
307	ABLAPL/0009963/2020	STATE OF ORISSA BIRENDRA KUMAR PANDA VS STATE OF ODISHA	DHRUBA CHARAN ROUT VS	// CHAULIAGANJA /162 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :21/08/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	64/2020 STREV/28/2020	GANESH AGENCIES ITI CHOWK-MP	LAXMIKANTA ACHARYA
2	65/2020 STREV/28/2020	GANESH AGENCIES ITI CHOWK-MP	LAXMIKANTA ACHARYA
3	97/2020 CMAPL/223/2020	SHASHI BHUSAN PRADHAN-MP	S.N.MOHAPATRA
4	98/2020 CMAPL/224/2020	SAROJ KU.TRIPATHY-MP	S.N.MOHAPATRA
5	127/2020 CONTC/3442/2020	SARAT KUMAR BARIK-MP	ADV
6	137/2020 CRLMP/908/2020	GIRIJA SHANKAR PATTANAYAK-MP	M/S.PRASANNA KUMAR RATH
7	137/2020 TRP(C)/133/2020	PRAVASINI BAI-MP	SARTHAK PRADHAN
8	138/2020 CRLMP/912/2020	MANAS RANJAN MOHANTY-MP	M/S.DEVASHIS PANDA
9	138/2020 TRP(C)/134/2020	SASMITA SAHU-MP	RAMESH AGARWAL
10	357/2020 RSA/177/2020	MANORANJAN SINGH-MP	BIKRAM RATH
11	454/2020 RVWPET/267/2020	STATE OF ODISHA-MP	ADDL.STANDING COUNSEL
12	455/2020 CMP/465/2020	NARAYAN SAHOO-MP	M/S.AMIT PRASAD BOSE
13	456/2020 CMP/467/2020	PARTHASARATHI PARIJA-MP	M/S.JAYDEEP PAL
14	457/2020 CMP/468/2020	M/S.GRANDMARK DEVELOPERS PVT LTD-MP	M/S.HEMANT KUMAR MOHANTY
15	458/2020 CMP/468/2020	M/S.GRANDMARK DEVELOPERS PVT LTD-MP	M/S.HEMANT KUMAR MOHANTY
16	459/2020 CMP/469/2020	TARULATA MANADHATA-MP	M/S.
17	460/2020 CMP/462/2020	LOPAMUDRA DAS-MP	U.C.MISHRA
18	568/2020 FAO/323/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
19	569/2020 FAO/644/2020	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD.-MP	BYKRDHATAP DAS
20	570/2020 FAO/644/2020	DIVISIONAL MANAGER NATIONAL INSURANCE COMPANY LTD.-MP	BYKRDHATAP DAS
21	717/2020 ABLAPL/8616/2020	MANAS KUMAR BEHURA-MP	R.N.MOHANTY
22	773/2020 BLAPL/5736/2020	KABI PALAI-MP	BIDYADHAR MANASINGH
23	775/2020 BLAPL/10696/2019	KHOKAN BHANDARI-MP	SAPAN KUMAR LENKA
24	776/2020 BLAPL/8104/2019	G.JAGA RAO-MP	RAJIB LOCHAN PATTNAIK
25	777/2020 BLAPL/9540/2019	MADHUSMITA MOHAPATRA-MP	M/S JITENDRA SAMANTARAY
26	812/2020	SANJAYA KUMAR MALLICK-MP	SANJIB MOHANTY

27	CRLMC/1268/2020 813/2020	BANAMALI MOHAPATRA-MP	DIPTI RANJAN BHOKTA
28	CRLMC/1280/2020 814/2020	MANJIT SINGH@ MUNU-MP	B.S.RAYAGURU
29	CRLMC/1284/2020 815/2020	NARAYAN SAHOO-MP	KUSIK ANANDA GURU
30	CRLMC/1285/2020 816/2020	ABAKASH BALA-MP	SAMARENDRA BAHADUR
31	CRLMC/1286/2020 862/2020	RAMA CHANDRA SWAIN-MP	M/S.B.SAHOO
32	CRLA/236/2018 864/2020	NITYANANDA BEHERA-MP	AMITAV TRIPATHY
33	CRLA/452/2020 865/2020	NITYANANDA BEHERA-MP	AMITAV TRIPATHY
34	CRLA/452/2020 866/2020	NITYANANDA BEHERA-MP	AMITAV TRIPATHY
35	CRLA/452/2020 867/2020	S.DAMBA DORA-MP	SURAJ MOHANTY
36	CRLA/780/2018 868/2020	MANTUA @ BIJAYA KUMAR MALLIK-MP	PRASANNA KUMAR MISHRA
37	CRLA/453/2020 869/2020	MANTUA @ BIJAYA KUMAR MALLIK-MP	PRASANNA KUMAR MISHRA
38	CRLA/453/2020 870/2020	MANTUA @ BIJAYA KUMAR MALLIK-MP	PRASANNA KUMAR MISHRA
39	CRLA/453/2020 961/2020	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
40	MACA/351/2020 962/2020	NATIONAL INSURANCE CO. LTD.-MP	ANUPAM DASH
41	MACA/355/2020 963/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
42	MACA/464/2020 964/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
43	MACA/463/2020 965/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
44	MACA/465/2020 966/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
45	MACA/466/2020 967/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
46	MACA/467/2020 968/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
47	MACA/468/2020 969/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
48	MACA/469/2020 970/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
49	MACA/470/2020 971/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
50	MACA/471/2020 972/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
51	MACA/503/2020 973/2020	NATIONAL INSURANCE COMPANY LTD.-MP	ANUPAM DASH
52	MACA/504/2020 974/2020	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
53	MACA/600/2020 975/2020	DIVISIONAL MANAGER M/S NATIONAL INSURANCE COMPANY LTD.-MP	CHANDRA PRASAD DAS
54	MACA/601/2020 976/2020	NATIONAL INSURANCE COMPANY LTD.-MP	NIBEDITA MOHANTY
55	MACA/600/2020 977/2020	RAMA CHANDRA PRADHAN-MP	GAJENDRANATH ROUT
56	MACA/603/2020 999/2020	G.B. OF KAMALA NEHERU WOMENS COLLEGE-MP	P.K.PATTANAIK
57	WA/193/2016 1000/2020	MANAS RANJAN ROUT-MP	TRILOCHAN PANIGRAHI
	WA/491/2020		

58	1001/2020 WA/491/2020	MANAS RANJAN ROUT-MP	TRILOCHAN PANIGRAHI
59	1002/2020 WA/489/2020	DUMPER OWNERS ASSOCIATION PARADIP-MP	MANOJ KUMAR MOHANTY
60	1003/2020 WA/493/2020	TAPASWINI BEHERA-MP	SUKANTA KUMAR DALAI
61	1004/2020 WA/493/2020	TAPASWINI BEHERA-MP	SUKANTA KUMAR DALAI
62	9493/2020 WP(C)/20661/2020	KRUSHANA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
63	9494/2020 WP(C)/20662/2020	KRUSHANA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
64	9495/2020 WP(C)/20663/2020	PRAVATI MOHANTY-MP	NEELAKANTHA PANDA
65	9496/2020 WP(C)/20664/2020	KRUSHANA CHANDRA KAMALA-MP	NEELAKANTHA PANDA
66	9497/2020 WP(C)/20665/2020	BISHNU CHARAN PRADHAN-MP	H.N.MOHAPATRA
67	9498/2020 WP(C)/20667/2020	BHASKAR PRADHAN-MP	T.PANIGRAHI
68	9499/2020 WP(C)/17686/2020	SAMIR KUMAR SAHOO-MP	S.D.DAS
69	9500/2020 WP(C)/20670/2020	NEELACHAL INSTITUTE OF MEDICAL SCIENCES-MP	SASWAT DAS
70	9501/2020 WP(C)/20671/2020	MAMATAJ BARIK-MP	HEMANTA KUMAR RATSINGH
71	9502/2020 WP(C)/5636/2020	JYOTI PRAKASH SARANGI-MP	TRILOCHAN PANIGRAHI
72	9503/2020 WP(C)/20673/2020	SUNDAR SUNANI-MP	A.K.SAHOO
73	9505/2020 WP(C)/20674/2020	NRUPARAJ TANDI-MP	S.S.RAO
74	9506/2020 WP(C)/20677/2020	K.SRIDEVI-MP	M/S.V.NARASINGH
75	9507/2020 WP(C)/20678/2020	SRIRAM NAIK-MP	DIGAMBAR SETHI
76	9508/2020 WP(C)/20679/2020	MAMATA PARIDA-MP	SIDHESWAR MALLIK
77	9509/2020 WP(C)/20680/2020	SUNIL KUMAR BESHRA-MP	BIJAYA KUMAR BEHERA 1
78	9510/2020 WP(C)/7270/2020	RANJIT KUMAR NAYAK-MP	SIDHARTHA MISHRA 1
79	9511/2020 WP(C)/19309/2020	NIRANJAN SINGH-MP	S.C.DASH
80	9512/2020 WP(C)/20685/2020	JYOTI RANJAN BALABANTARAY-MP	K.K.RATH
81	9513/2020 WP(C)/20688/2020	JYOSTNAMAYEE RATH-MP	SANGRAM SENAPATI
82	9514/2020 WP(C)/10987/2020	PRASANTA KUMAR PANDA-MP	SANTANU KUMAR SARANGI
83	9515/2020 WP(C)/14298/2020	RUDRA PRATAP LENKA-MP	L.MISHRA
84	9516/2020 WP(C)/23284/2019	UNION OF INDIA-MP	AVIJIT PAL
85	9517/2020 WP(C)/12768/2020	ARANYA SUNDAR MOHAPATRA-MP	SRIKANTA KUMAR NATH
86	9518/2020 WP(C)/12769/2020	BULU NAYAK-MP	SRIKANTA KUMAR NATH
87	9519/2020 WP(C)/18010/2019	M/S. SUNITA TRADERS-MP	M/S.AVIJIT PAL
88	9520/2020 WP(C)/20691/2020	BIBHUDANANDA PRATAP HATI-MP	K.K.RATH
89	9521/2020	PRIYATAMA PARIDA-MP	KHIROD K.ROUT

90	WP(C)/20692/2020 9522/2020	RAJ KISHOR NAYAK-MP	DIPTI RANJAN BHOKTA
91	WP(C)/20697/2020 9523/2020	KHEDU NAG-MP	JAGABANDHU SAHU
92	WP(C)/20698/2020 9524/2020	ANUP KUMAR MISHRA-MP	BISWABIHARI MOHANTY
93	WP(C)/20699/2020 9525/2020	JAGANNATH PRASAD JAGDEV-MP	SUPRIYA PATRA
94	WP(C)/20701/2020 9526/2020	CHIEF GENERAL MANAGER, BHARAT SANCHAR NIGAM LTD.-MP	L.K.P. PATNAIK
95	WP(C)/20703/2020 9527/2020	DURGA PRASAD NAYAK-MP	C.ANAND RAO
96	WP(C)/20702/2020 9528/2020	DURGA PRASAD NAYAK-MP	C.ANAND RAO
97	WP(C)/20702/2020 9529/2020	SAMARU MUDULI-MP	SUBASH CHANDRA SAHOO
98	WP(C)/20707/2020 9530/2020	PANKAJ KUMURA-MP	PRAFULLA KUMAR RATH
99	WP(C)/20708/2020 9531/2020	DURGA PRASAD NAYAK-MP	C.ANAND RAO
100	WP(C)/20709/2020 9532/2020	DURGA PRASAD NAYAK-MP	C.ANAND RAO
101	WP(C)/20709/2020 9533/2020	USAT PATRA-MP	PRAFULLA KUMAR RATH
102	WP(C)/20710/2020 9534/2020	NIROD CH PANDA-MP	M/S.SATYABRATA MOHANTY
103	WP(C)/20711/2020 9536/2020	LAXMIDHAR SA-MP	B.SAHOO
104	WP(C)/14979/2020 9538/2020	M/S. MAA KIRANDEVI AGRO FOODS LTD.-MP	LALIT KUMAR MAHARANA
105	WP(C)/20713/2020 9539/2020	RISHABH RATH-MP	TUNA SAHU
106	WP(C)/20716/2020 9542/2020	SUSHAMA KHUNTIA-MP	S.K.SAMAL
107	WP(C)/16163/2020 9543/2020	ARCHANA MISHRA-MP	SURYA NARAYAN PATNAIK
108	WP(C)/20717/2020 9544/2020	BHUPATI CHARAN PARID-MP	M/S.BUDHADEV ROUTRAY
109	WP(C)/21747/2012 9546/2020	PADMANAVA PRADHAN-MP	DURGESH NARAYAN RATH
110	WP(C)/17637/2020 9547/2020	RAMESH CHANDRA NANDA-MP	SHASHIBHUSAN JENA
111	WP(C)/4173/2020 9548/2020	M/S.AMAN ENGINEERING WORKS-MP	M/S.ANURAG PATI
112	WP(C)/17684/2020 9549/2020	PRANAB KUMAR NAYAK@PRANAB KUMAR NAIK-MP	ARJUNA CHARAN BEHERA
113	WP(C)/20719/2020 9550/2020	JAYRAM JENA-MP	M/S.P.K.RATH
114	WP(C)/30663/2011 9551/2020	JAYRAM JENA-MP	M/S.P.K.RATH
115	WP(C)/30465/2011 9552/2020	BIJAY KUMAR JENA-MP	ANTARYAMI SWAIN
116	WP(C)/20729/2020 9553/2020	SUKANTI MAJHI-MP	SANJAY KUMAR SAMANTARAY
117	WP(C)/20730/2020 9554/2020	M/S. SHRIRAM TRANSPORT FINANCE COMPANY LTD.-MP	PRABIR KUMAR RAY
118	WP(C)/20732/2020 9555/2020	RASHMIMALA DASH-MP	M/S.KOUSIK ANANDA GURU
119	WP(C)/20754/2020 9556/2020	M/S. SREE METALIKS LTD.-MP	SIDHARTHA RAY
120	WP(C)/20755/2020 9557/2020	PRAMOD KUMAR DASH-MP	M/S.KOUSIK ANANDA GURU
	WP(C)/20756/2020		

121	9558/2020 WP(C)/20755/2020	M/S. SREE METALIKS LTD.-MP	SIDHARTHA RAY
122	9559/2020 WP(C)/20757/2020	TARUN KUMAR DAS-MP	M/S.PRASANTA KUMAR SATAPATHY
123	9560/2020 WP(C)/20761/2020	SUNITA HARICHANDAN-MP	SUSANTA KUMAR BARAL
124	9561/2020 WP(C)/20765/2020	BASANTI SAHOO-MP	ANTARYAMI SWAIN
125	9562/2020 WP(C)/20767/2020	DEBENDRANATH PANDA-MP	M/S.PRAFULLA KUMAR RATH
126	9563/2020 WP(C)/20768/2020	AKSHYA KUMAR CHULI-MP	B.S.TRIPATHY 1
127	9564/2020 WP(C)/20769/2020	JAGABANDHU JENA-MP	M/S.B.S.TRIPATHY
128	3/2020 TA/19/1999	M/S.D.F.T.PVT.LTD-MP	
129	716/2020 ABLAPL/4325/2018	GOBINDA RAM AGRAWAL-MP	
130	718/2020 ABLAPL/2117/2020	CHITARANJAN PRADHAN-MP	
131	719/2020 ABLAPL/5447/2020	BAPI @ PRASHANT KUMAR MUDULI-MP	
132	720/2020 ABLAPL/3177/2020	ANANDA BERA-MP	
133	774/2020 BLAPL/983/2020	ANGI @ RANGABATI NAYAK-MP	
134	863/2020 CRLA/885/2019	SUREN@SURENDRA BEHERA-MP	
135	9504/2020 WP(C)/1350/2013	BIBHUTI B.MISHRA-MP	M/S.DURGESH NARAYAN RATH
136	9535/2020 WP(C)/1952/2019	PRADYUMNA KUMAR JENA-MP	
137	9537/2020 WP(C)/1957/2019	SOMANATH MOHANTY-MP	
138	9540/2020 WP(C)/966/2018	KHETRAMANI MOHANTY@MANI MOHANTY-MP	
139	9541/2020 WP(C)/14289/2020	GOLAP CHANDRA KAUSHIK-MP	
140	9545/2020 WP(C)/4431/2005	MD.ILIAYAS KHAN-MP	